

(b) if so, the reasons therefor;

(c) whether no financial grants have been made available to the State Government during 1991-92 for these courses; and

(d) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) Under the Centrally Sponsored Scheme of Vocationalisation of Secondary Education at +2 level, following was sanctioned to the State of Orissa for implementation of Vocational Education Programme:

Year	Funds released	No. of vocational sections sanctioned	No. of schools sanctioned
1987-88	156.19	124	31
1988-89	600.00	600	150
1989-90	83.72	--	--
1990-91	510.40	--	--
1991-92	--	--	--
1992-93	1.22	--	--

Fresh vocational courses were not sanctioned as the State Government had not confirmed utilisation of grants already released to them.

Inter-City Express

1767. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce Inter-City Express Trains between Vijayawada-Visakhapatnam and Guntur-Hyderabad via Nadikudi; and

(b) if so, the time by which these are likely to be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) and (b) Introduction of an express train between Guntur and Hyderabad via Nadikudi is under consideration. However, there is no proposal to introduce an inter-city train between Vijayawada and Visakhapatnam.

Consumers Protection Act

1768. SHRI J. CHOKKA RAO: Will the Minister of CIVIL SUPPLIES, CON-